

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

(IB)-316(ND)/2017

IN THE MATTER OF:

**Ramco Systems Ltd.
Vs
Spicejet Ltd.**

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy of India

Order delivered on 10.10.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


For the APPLICANT / PETITIONER :-

For the RESPONDENT

**:- Mr. Virender Ganda, Sr. Adv.
Mr. Abhishek Sharma, Adv.
Ms Ashly Cherian, Adv.**

ORDER

Heard, Order Reserved.

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**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**